

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

Item No. 115
(IB)-1331(PB)/2019

IN THE MATTER OF:

Dr. Virendra Swarup Educational Foundation Applicant/petitioner
Vs.
Emmar MGF Land Ltd. Respondent

Under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 01.10.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Petitioner

Mr. Aditya Parolia, Mr. Piyush Singh, Mr. Kumar Pradyuman, Ms. Aditi Sharma, Advs.

For the Respondent

Mr. Virender Ganda, Sr. Adv. with Mr. Divyam Agarwal, Mr. Arjun Jain, Mr. Daksh Ahluwalia, Ms. Surbhi Singh, Ms. Pallavi Kumar, Advs.

ORDER

For order see, CP No. (IB)-513(PB)/2019.

01.10.2019.
Ritu Sharma